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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.02.2018.

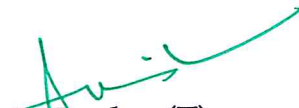
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 75/15	IA 123/16 in TP 81/16	For hearing	397/ 398	N. Abhinandan Nataraj Vs Gericke Vacuum Pumps Pvt. Ltd., & Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	AKSHAY KUMAR JAIN.V 9036789829	RESPONDENTS	Ashay
1	BONNY KARTIKA 8884321353	PETITIONER	ly

ORDER

Counsel for Petitioner is present today. Counsel for R2 to R6 is also present. Both the Counsels reported that matter is being compromised and they will report about compromise to the Tribunal. List it for on 26.02.2018.


Member (T)


Member (J)